

Supplementary Demands for Grants (West Bengal) for 1967-68.

- (7) Discussion on the Resolution seeking approval of the Proclamation in relation to the State of Uttar Pradesh.
- (8) Consideration and passing of the Uttar Pradesh State Legislature (Delegation of Powers) Bill, 1968, as passed by Rajya Sabha.
- (9) Discussion and voting on—
Demands on Account (Uttar Pradesh) for 1968-69.
Supplementary Demands for Grants (Uttar Pradesh) for 1967-68.
- (10) Motion for reference of the Scheduled Castes and Scheduled Tribes Orders (Amendment), Bill, 1967 of a Joint Committee.
- (11) Consideration and passing of the Armed Forces (Special Powers) Continuance Bill, 1968 as passed by Rajya Sabha.

SOME HON. MEMBERS *rose*—

MR. SPEAKER : Yesterday we met at length and the whole thing was discussed there. This work cannot be completed next week. We are again meeting in 3 or 4 days. Party representatives are there. Whatever suggestions or changes you want to make, it can be done there. I have absolutely no objection to consider any suggestion. Even if we have fixed up something, you have a right to change it and include something else. All this can be discussed in the Business Advisory Committee meeting. Business Advisory Committee is not some private talk; it is part of the House. So, we shall meet again there and discuss this.

BUSINESS ADVISORY COMMITTEE SIXTEENTH REPORT

THE MINISTER OF PARLIAMENTARY AFFAIRS AND COMMUNICATIONS (DR. RAM SUBHAG SINGH) :
I beg to move :

“That this House agrees with the Sixteenth Report of the Business Advisory Committee presented to the House on the 13th March, 1968.”

MR. SPEAKER : The question is :

“That this House agrees with the Sixteenth Report of the Business Advisory Committee presented to the House on the 13th March, 1968.”

The motion was adopted.

DEMANDS FOR SUPPLEMENTARY GRANTS

(UTTAR PRADESH), 1967-68

THE MINISTER OF FINANCE (SHRI MORARJI DESAI) : Sir, I beg to present a statement showing Supplementary Demands for Grants in respect of the State of Uttar Pradesh for 1967-68.

UTTAR PRADESH BUDGET, 1968-69

SHRI MORARJI DESAI *rose*—

SHRI PLEDO MODY (Godhra) : Is he reading different speeches or the same speech ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : This is different.

Sir, the House is aware that the President by his Proclamation of the 25th February 1968 has assumed to himself the functions of the Government of Uttar Pradesh. A copy of the Report of the Governor of the State to the President has already been laid on the Table of the House. While Government hope that it will be possible to restore the normal constitutional machinery in the State soon, the powers of the State Legislature are at present exercisable by Parliament. Accordingly it has become necessary to submit the Budget of the State Government for 1968-69 to Parliament in order to obtain a Vote on Account for meeting expenditure during the period April to July 1968.

2. Considering the limited object of presenting the State Budget to Parlia-

[Shri Morarji Desai]

ment, I do not propose to go into the details of the economic or other developments in Uttar Pradesh except to refer to a few salient features. The economy of the State has been under great strain for some time due to two successive drought years. During the current year therefore maximum emphasis was laid on increasing agricultural production particularly through the High Yielding Varieties Programme. About 5 million acres were brought under this programme both for Kharif and Rabi crops, and the target for the next year is 7 million acres. The area under third crop is also being increased wherever adequate irrigation facilities are available. The expenditure this year on major and medium irrigation projects is estimated at Rs. 13.25 crores and on minor irrigation projects Rs. 4.25 crores, the corresponding increases in irrigation potential being about 63,000 acres from major and medium irrigation and 1.53 lakh acres from minor irrigation. The next year's targets for additional irrigation potential are 98,000 acres and 1.06 lakh acres from medium and major irrigation and minor irrigation respectively. An additional irrigation potential of 8 lakh acres was also created till the end of December 1967 this year as against 6.88 lakh acres last year as a result of efforts to encourage private irrigation works. The number of private tubewells and pumping sets energised this year up to end of February 1968 is about 20,000 as against 11,700 last year.

3. Turning now to the budgetary field, this year's Revenue receipts are estimated at Rs. 331.78 crores as against the Budget Estimate of Rs. 324.82 crores. This improvement of Rs. 6.96 crores is mainly due to larger States' share of Central taxes and grants from the Centre. The expenditure met from Revenue which was estimated at Rs. 324.27 crores at the Budget stage is now placed at Rs. 330.74 crores. This increase of Rs. 6.47 crores is entirely accounted for by the additional dearness allowance sanctioned to the State Government employees and teachers of aided schools this year. As regards Capital expenditure, the original provi-

sion of Rs. 36.08 crores for State Plan schemes is likely to be exceeded by Rs. 2.89 crores due to larger contributions to the State Cooperative Land Development Bank. The outgo in the form of loans will also be more due to larger assistance to the extent of Rs. 6 crores provided to the State Electricity Board mainly for energisation of tubewells and pumping sets and of Rs. 9 crores for advances to cultivators for purchase of fertilisers and seeds. The result of these and other variations is that despite a comfortable cash balance at the beginning of the year, a sum of Rs. 7.90 crores will have been withdrawn from the State's reserves for meeting the disbursements.

4. Next year's Revenue receipts are estimated at Rs. 355.64 crores as against Rs. 331.78 crores this year. This increase of Rs. 23.86 crores is the result of anticipated improvement under a number of items, the more important of which are : Sales tax, Rs. 5.16 crores; interest receipts, Rs. 5.69 crores; irrigation receipts, Rs. 1.79 crores and State's share of Central taxes, Rs. 1.76 crores. Next year's expenditure met from Revenue is placed at Rs. 354.87 crores as against Rs. 330.74 crores this year. This increase of Rs. 24.13 crores is due mainly to larger provision for interest and sinking fund charges, the dearness allowance increases granted this year and Plan expenditure. The Revenue Account next year thus shows a small surplus of Rs. 77 lakhs as against Rs. 1.04 crores this year.

5. Provision has been made in the next year's Budget for a Capital expenditure of Rs. 44.43 crores, which includes Rs. 38.65 crores for the State Plan. The provision for advancing loans is Rs. 71.14 crores, of which Rs. 46.69 crores are for the State Electricity Board and Rs. 16.93 crores are for lending to cultivators for taccavi purposes and purchase of fertilisers and seeds. The total disbursements of Rs. 115.57 crores will be met to the extent of Rs. 56.27 crores by net additional borrowing from the Centre and others, Rs. 33.63 crores by recoveries of loans and advances and a net receipt of Rs. 24.93 crores under other miscellaneous debt-deposit heads, leaving a small defi-

cit of Rs. 74 lakhs on Capital account, which will be covered by the revenue surplus of Rs. 77 lakhs.

6. The State Plan Outlay this year is estimated at Rs. 150.96 crores to be financed to the extent of Rs. 87.50 crores by Central assistance and of Rs. 3.50 crores by the Electricity Board out of its own resources. Next year's Budget includes a provision of Rs. 143.54 crores for the State Plan Outlay, the Central assistance being Rs. 75.60 crores and the internal resources of the State Electricity Board, Rs. 7.35 crores. In addition, the centrally sponsored schemes account for a provision of Rs. 11.25 crores next year, as against Rs. 10.74 crores this year, thus giving a total Plan provision of Rs. 154.79 crores next year as against Rs. 161.70 crores this year. I might add that though the provision for loans for agricultural purposes will be Rs. 6.48 crores less next year, the overall investment in this vital sector will not be affected, because of the expanding rural credit programme of the Cooperative sector as well as the credit likely to be advanced by scheduled banks. The Land Mortgage Bank will extend its activities to 41 districts next year as against 25 this year. Nevertheless, it would be open to the State Government to consider the question of augmentation of outlays, if necessary, after ensuring that more resources are mobilised for covering the additional expenditure.

श्री रामसेवक यादव (बाराबंकी) :
अध्यक्ष महोदय, मैं उत्तर प्रदेश के बजट के बारे में वित्त मंत्री से एक सूचना, इनफार्मेशन, चाहता हूँ।

MR. SPEAKER : When the budget is placed before the House there will be discussion. Then he can discuss the whole of it and ask for any information he requires. After all, the discussion is only for eliciting information.

श्री रवि राय (पुरी) : अध्यक्ष महोदय, अभी हमारे दल के एक सदस्य ने बोलना है।

अध्यक्ष महोदय : अगर टाइम होगा, तो वह बोल सकते हैं।

12.26 hrs.

GENERAL BUDGET—GENERAL DISCUSSION—contd.

SHRI HEM BARUA (Mangaldai) :
When is the Finance Minister replying ?

MR. SPEAKER : I think it will be about 2.30 or 2.45 p.m. depending upon the time taken by hon. Members. Some of the parties have still some time left. The Congress Party has one hour. I think the Minister needs that time. Therefore, there will not be many speakers from that side. There are some other parties which have 9 minutes, 5 minutes etc. The Jan Sangh has got 16 minutes. The Communists have got 9 minutes and Shri Banerjee is speaking. SSP has 13 minutes and Shri Gunanand Thakur is speaking. Communist Marxists have got 16 minutes and Shri Ganesh Ghosh is speaking. Therefore, I will finish these and then call the Minister. Now, Shri Kunte may continue his speech. I think he has taken some time.

SHRI DATTATRAYA KUNTE (Kolaba) : I have not taken even one minute.

MR. SPEAKER : Perhaps he was only called. Now let him continue.

SHRI KAMALNAYAN BAJAJ rose.

MR. SPEAKER : There are 25 names from the Congress Party with me. His is the 10th or 11th.

SHRI KAMALNAYAN BAJAJ (Wardha) : I have been waiting for the last three days.

MR. SPEAKER : I will have to give time to all the parties and regulate the business of the House. Now, Shri Kunte.

SHRI DATTATRAYA KUNTE : By now many hon. Members have said what are the special features of the budget, if any or how featureless it is. Therefore, without saying anything in general, I would like to refer to certain broad points.